

RESUME OF WORK DONE BY LOK SABHA

TWELFTH LOK SABHA—THIRD SESSION
30TH NOVEMBER TO 23RD DECEMBER, 1998



सत्यमेव जयते

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LOK SABHA SECRETARIAT
NEW DELHI

February, 1999/Magha, 1920 (Saka)

PREFACE

This Publication contains a brief resume of work done in the Twelfth Lok Sabha during the Third Session *i.e.* from the 30th November to the 23rd December, 1998.

NEW DELHI;
February, 1999
Magha, 1920 (Saka)

S. GOPALAN,
Secretary-General

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1. DURATION OF SESSION

Date of Commencement : @30 November, 1998
Date of Adjournment *Sine die* : *23 December, 1998
Date of Prorogation : 31 December, 1998
Total Number of days of Session : 24 days
Number of actual sittings : 18 days
Number of Hours of sittings : 97 hours 41 mts.

@ The first sitting commenced with the playing of National Anthem.
*The last sitting ended with the playing of National Song.

2. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table in the case of Bill passed by Rajya Sabha	Date of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The High Denomination Banks Notes (Demonetisation) Amendment Bill, 1998	2.12.1998	—	9.12.1998 10.12.1998 (Consideration and passing)	2 19	—	—	Passed
2.	The Railway Claims Tribunal (Amendment) Bill, 1998	2.12.1998	—	7.12.1998 (Consideration and passing)	1 03	—	—	Passed
*3.	The Oilfields (Regulation and Development) Amendment Bill, 1998	27.7.1998 (Earlier Session)	—	2.12.1998 (Consideration and passing)	2 17	2	2	Passed, as amended
4.	The Export-Import Bank of India (Amendment) Bill, 1998	30.7.1998 (Earlier Session)	—	2.12.1998 (Consideration and passing)	1 20	2	—	Passed

5.	The Cotton Ginning and Pressing Factories (Repeal) Bill, 1998	31.7.1998 (Earlier Session)	—	3.12.1998 8.12.1998 (Consideration and passing)	0	51	—	—	Passed
6.	The Delhi Development Authority (Validation of Disciplinary Powers) Bill, 1998, as passed by Rajya Sabha	—	4.12.1998	22.12.1998 (Consideration and passing)	0	04	—	—	Passed
7.	The Essential Commodities (Amendment) Bill, 1998	29.5.1998	—	4.12.1998 (Motion for extension of time upto the last day of the Winter Session, 1998 for presentation of the Report of the Joint Committee)	2	12	1	—	After an observation from H.S., a modified motion for extension of time upto 9 December, 1998 for presentation of the Report, adopted.
8.	The Central Vigilance Commission Bill, 1998	7.12.1998	—	—	—	—	—	—	Pending

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Offields (Regulation and Development) Amendment Ordinance, 1998 (No. 17 of 1998).

	1	2	3	4	5	6	7	8	9
					H M				
9.	The Coffee (Amendment) Bill, 1998	7.12.1998	—	—	14.12.1998 16.12.1998 (Consideration and passing)	1 14	—	—	Passed
10.	The Explosive Substances (Amendment) Bill, 1998	8.12.1998	—	—	17.12.1998 (Consideration and passing)	1 38	8	—	Passed
11.	The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 1998	10.12.1998	—	—	16.12.1998 17.12.1998 (Consideration and passing)	5 57	—	—	Passed
12.	The Constitution (Eighty-fourth Amendment) Bill, 1998 (Motion for Amendment of articles 239AA, 331 and 333 and insertion of new articles 330A, 332A and 334A)	14.12.1998	—	—	—	—	—	—	Pending
13.	The Insurance Regulatory Authority Bill, 1998	15.12.1998	—	—	—	0 31	—	—	Pending
14.	The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Bill, 1998	17.12.1998	—	—	18.12.1998 (Consideration and passing)	0 32	—	—	Passed

15. The Appropriation (Railways) No. 4 Bill, 1998	18.12.1998	—	16.12.1998 (Consideration and passing)	0 02	—	—	Passed
16. The Commodities Boards and Development Authorities (Exemption from Income-tax Bill, 1998)	21.12.1998	—	—	—	—	—	Pending
17. The Customs (Amendment) Bill, 1998	21.12.1998	—	22.12.1998 (Consideration and passing)	0 08	—	—	Passed
18. The Income-tax (Second Amendment) Bill, 1998	21.12.1998	—	22.12.1998 (Consideration and passing)	0 10	—	—	Passed
19. The Appropriation (No. 4) Bill, 1998	21.12.1998	—	21.12.1998 (Consideration and passing)	0 09	—	—	Passed
20. The Marriage Laws (Amendment) Bill, 1998, as passed by Rajya Sabha	—	22.12.1998	—	—	—	—	Pending
21. The Indian Majority (Amendment) Bill, 1998, as passed by Rajya Sabha	—	22.12.1998	—	—	—	—	Pending
22. The Administrators—General (Amendment) Bill, 1998, as passed by Rajya Sabha	—	22.12.1998	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
23.	The Merchant Shipping (Second Amendment) Bill, 1998 as passed by Rajya Sabha	—	22.12.1998	—	—	—	—	Pending
24.	The Election Laws (Amendment) Bill, 1998	22.12.1998	—	—	—	—	—	Pending
*25.	The Companies (Amendment) Bill, 1998	22.12.1998	—	22.12.1998 (Consideration)	0 47 0 46	—	—	Clause-by clause consideration not concluded
26.	The Uttar Pradesh Reorganisation Bill, 1998	22.12.1998	—	—	—	—	—	Pending
27.	The Madhya Pradesh Reorganisation Bill, 1998	22.12.1998	—	—	—	—	—	Pending
28.	The Patents (Amendment) Bill, 1998, as passed by Rajya Sabha	—	23.12.1998	—	—	—	—	Pending
29.	The Bihar Reorganisation Bill, 1998	23.12.1998	—	—	—	—	—	Pending

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 1998 (No. 19 of 1998).

SUMMARY

1. Bills pending at the end of the last Session	11
2. Bills introduced	19
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	14
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills-part discussed	1
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/ Speaker	5
18. Bills reported by Standing Committees	9
19. Bills pending at the end of Third session of Twelfth Lok Sabha <i>vide</i> para No. 865 of Bulletin-Part II, dated 11-1-1999	22

(ii) BILLS REFERRED TO STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREOF

S. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committees/ Date of reference	Date of presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill 1998	9.7.1998 (R.S.)	Speaker	Finance (28.7.1998)	2.12.1998	
2.	The Delhi Development Authority (Validation of Disciplinary Powers) Bill, 1998	14.8.1997 (R.S.)	Speaker	Urban and Rural Development (23.6.1998)	2.12.1998	Passed
3.	The Indian Majority (Amendment) Bill, 1998	13.8.1997 (R.S.)	Chairman	Home Affairs (19.8.1997)	2.12.1998	
4.	The Marriage Laws (Amendment) Bill, 1998	13.8.1997 (R.S.)	Chairman	Home Affairs (2.9.1997)	2.12.1998	
5.	The Administrators-General (Amendment) Bill, 1998	9.6.1998 (R.S.)	Chairman	Home Affairs (10.6.1998)	2.12.1998	
6.	The Merchant Shipping (Second Amendment) Bill, 1998	4.8.1998 (R.S.)	Chairman	Transport and Tourism (7.8.1998)	4.12.1998	
7.	The Code of Civil Procedure (Amendment) Bill, 1997	14.8.1997 (R.S.)	Chairman	Home Affairs (19.8.1997)	17.12.1998	

8.	The Urban Land (Ceiling and Regulation) Repeal Bill, 1998	11.6.1998 (L.S.)	Speaker	Urban and Rural Development (23.6.1998)	21.12.1998	
9.	The Foreign Exchange Management Bill, 1998	4.8.1998 (L.S.)	Speaker	Finance (5.8.1998)	23.12.1998	
10.	The Lokpal Bill, 1998	3.8.1998 (L.S.)	Chairman	Home Affairs (8.12.1998)	—	Pending with the Committee
11.	The Major Ports Trust (Amendment) Bill, 1998	2.12.1998 (R.S.)	Chairman	Transport and Tourism: (4.12.1998)	—	Pending with the Committee
12.	The Central Vigilance Commission Bill, 1998	7.12.1998 (L.S.)	Chairman	Home Affairs 11.12.1998	—	Pending with the Committee
13.	The Insurance Regulatory Authority Bill, 1998	15.12.1998 (L.S.)	Speaker	Finance (4.1.1999)	—	Pending with the Committee
14.	The Forward Contracts (Regulation) Amendment Bill, 1998	23.12.1998 (R.S.)	Speaker	Food, Civil Supplies and Public Distribution (4.1.1999)	—	Pending with the Committee

(iii) Private Member's Bills

Sl. No.	Title of the Bill and member-in-charge	Date of Introduction	Date (s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	No. of amendments tabled	No. of amendments carried	Progress/Remarks	
1	2	3	4	5	6	7	8	9

H M

1. The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1998 by Dr. T. Subbarami Reddy, M.P.

4.12.1998

— — — — —

Pending.
2. The Electricity (Priority Supply to Rural Areas and Agriculture Sector) Bill, 1998 by Shri R. Sambasiva Rao, M.P.

4.12.1998

— — — — —

Pending.

1	2	3	4	5	6	7	8	9
					H M			
9.	The Jamia Millia Islamia (Amendment) Bill, 1998 (Amendment) of the Long Title, etc.) by Shri G.M. Banatwalla, M.P.	4.12.1998	—	—	—	—	—	Pending.
10.	The Eradication of Unemployment Bill, 1998 by Shri G.M. Banatwalla, M.P.	4.12.1998	—	—	—	—	—	Pending.
11.	The Contract Labour (Regulation and Abolition) (Amendment) Bill, 1998 (Amendment of section 1, etc.) by Shri Basudeb Acharia, M.P.	4.12.1998	—	—	—	—	—	Pending.
12.	The Backward Areas Development Board Bill, 1998 by Shri Bachi Singh Rawat, M.P.	4.12.1998	—	—	—	—	—	Pending.

13.	The Urban Land (Ceiling and Regulation) Amendment Bill, 1998 (Amendment of section 10) by Shri Bhagwan Shankar Rawat, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
14.	The Use of Indian Languages in Commercial Advertisements and on Packages of Consumer Goods Bill, 1998 by Dr. Laxminarayan Pandey, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
15.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1998 (Amendment of the Schedule) by Shri Vaiko, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
16.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1998 by Shri Virendra Verma, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
17.	The State of Vidarbha Bill, 1998 by Shri Vilas Muttemwar, M.P.	4.12.1998	—	—	—	—	—	—	Pending.

H M

28.	The National Commission for Children Bill, 1998 by Shrimati Jayanti Patnaik, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
29.	The Women Development Bank Bill, 1998 by Shrimati Jayanti Patnaik, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
30.	The Alternate Fuel Resources Board Bill, 1998 by Shri Annasahib M.K. Patil, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
31.	The Special Courts for Women Bill, 1998 by Shrimati Jayanti Patnaik, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
32.	The Farmers (Removal of Indebtedness) Bill, 1998 by Shri Vaiko, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
33.	The Communication Laws (Amendment) Bill, 1998 by Shri Vaiko, M.P.	4.12.1998	—	—	—	—	—	—	Pending.
34.	The Protection of Civil Rights (Amendment) Bill, 1998 (Amendment of section 2, etc.) by Shri Mohan Singh M.P.	4.12.1998	—	—	—	—	—	—	Pending.

35.	The Constitution (Amendment) Bill, 1998 (Insertion of new article 51B) by Shri Prabhunath Singh, M.P.	4.12.1998	—	—	0—19 minutes taken on introduction of Bills at Sl. Nos. 1 to 35.	—	Pending
36.	The Constitution (Amendment) Bill, 1998 (Amendment of article 15, etc.) by Shri G.M. Banatwalla, M.P.	2.6.1998	—	10.7.1998 24.7.1998 (Second Session) 4.12.1998 (Consideration)	0—17 (excluding 2 hrs. and 35 mts. taken during 2nd Session)	—	Withdrawn by leave of the House.
37.	The Land Acquisition (Amendment) Bill, 1998 (Substitution of new section for section 16, etc.) by Shri Bhagwan Shankar Rawat, M.P.	12.6.1998	—	4.12.1998 18.12.1998 (Consideration)	2—21	—	Withdrawn by leave of the House.
38.	The Constitution (Amendment) Bill, 1998 (Insertion of new articles 151A to 151C) by Shrimati Panabaka Lakshmi, M.P.	18.12.1998	—	—	—	—	Pending
39.	The Price Control Bill, 1998 by Shrimati Panabaka Lakshmi, M.P.	18.12.1998	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
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40.	The Private Schools (Regulation) Bill, 1998 by Shrimati Panabaka Lakshmi, M.P.	18.12.1998	—	—	—	—	—	Pending
41.	The Ban on Cow Slaughter Bill, 1998 by Shri Adityanath, M.P.	18.12.1998	—	—	—	—	—	Pending
42.	The Protection of Property Rights of Women Bill, 1998 by Shrimati Panabaka Lakshmi, M.P.	18.12.1998	—	—	—	—	—	Pending
43.	The Constitution (Amendment) Bill, 1998 (Substitution of new article for article 198) by Shri K.C. Kondaiiah, M.P.	18.12.1998	—	—	—	—	—	Pending
44.	The Population Control Bill, 1998 by Shrimati Sukhda Mishra, M.P.	18.12.1998	—	—	—	—	—	Pending
45.	The Constitution (Amendment) Bill, 1998 (Amendment of Preamble, etc.) by Shri Harpal Singh Saini, M.P.	18.12.1998	—	—	—	—	—	Pending

46.	The National Parks Bill, 1998 by Dr. Ulhas Vasudeo Patil, M.P.	18.12.1998	—	—	—	—	—	—	Pending
47.	The Tourism Promotion Bill, 1998 by Dr. Ulhas Basudeo Patil, M.P.	18.12.1998	—	—	—	—	—	—	Pending
48.	The Nationalisation of Interstate Rivers Bill, 1998 by Dr. Ulhas Vasudeo Patil, M.P.	18.12.1998	—	—	—	—	—	—	Pending
49.	The Health Insurance Scheme Bill, 1998 by Dr. Ulhas Vasudeo Patil, M.P.	18.12.1998	—	—	—	—	—	—	Pending
50.	The Indian Citizens Abroad (Voting Right at Elections) Bill, 1998 by Shri E. Ahamed, M.P.	18.12.1998	—	—	—	—	—	—	Pending
51.	The Unorganised Labour Welfare Fund Bill, 1998 by Shri E. Ahamed, M.P.	18.12.1998	—	—	—	—	—	—	Pending
52.	The Hoarding and Profiteering Prevention Bill, 1998 by Shri E. Ahamed, M.P.	18.12.1998	—	—	—	—	—	—	Pending
53.	The Maintenance of National Register of Citizens Bill, 1998 by Shri Krishan Lal Sharma, M.P.	18.12.1998	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
54.	The Constitution (Amendment) Bill, 1998 (Amendment of article 85) by Shri Raghuvansh Prasad Singh, M.P.	18.12.1998	—	—	—	—	—	Pending
55.	The Election Laws (Amendment) Bill, 1998 by Shri Krishan Lal Sharma, M.P.	18.12.1998	—	—	—	—	—	Pending
56.	The Constitution (Amendment) Bill, 1998 (Substitution of new Schedule for Tenth Schedule) by Shri Krishan Lal Sharma, M.P.	18.12.1998	—	—	—	—	—	Pending
57.	The Population Control (Special Provisions) Bill, 1998 by Shri Satya Pal Jain, M.P.	18.12.1998	—	—	0—14 minutes taken on introduction of Bills at Sl. Nos. 38 to 57.	—	—	Pending
58.	The Constitution (Amendment) Bill, 1998 (Insertion of new article 29A, etc.) by Shri Mohan Singh, M.P.	2.6.1998	—	18.12.1998 (Consideration)	1—19	—	—	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of the last session.....	56
2. Bills introduced	55
3. Bills withdrawn	2
4. Bills negatived.....	NIL
5. Bills removed from the Register of Pending Bills.....	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 866 of Bulletin art II. dated 11-1-1999.....	109

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister Date when taken up	Time taken H. M.
1.	Situation arising out of reported burning of some tribal women and children in Nikhrel village in Purnea district of Bihar on 14 December, 1998 and the action taken by the Government in regard thereto.	Shri Ram Vilas Paswan	Shri L.K. Advani 21.12.1998	0 33
2.	The deteriorating condition of internal security in the country especially the recent killings in the North East and Jammu & Kashmir and the steps taken by the Government in regard thereto.	Shri Rajesh Pilot	Shri L.K. Advani 22.12.1998	0 46
3.	Situation arising out of the continuous import of sugar by the Government without imposing any levy on imported sugar thereby causing great hardship to the domestic producers and the action taken by the Government in regard thereto.	'Dr. T. Subbarami Reddy	Shri Surjit Singh Barnala 23.12.1998	0 01

When the item was reached, Dr. T Subbarami Reddy called the attention of the Minister of Food and Consumer Affairs, however due to continued interruptions the House was adjourned sine die at 3.22 p.m. The Minister did not reply nor made any statement.

4. COMMITTEES (I) Financial Committees

Name of Committee	No. of Sittings	Duration		Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Reports Original (1)	Presented Action taken(2)
		H	Mts.				
Committee on Estimates	2	1	10	47%	—	4*	4**
Committee on Public Undertakings	5	7	10	41.8%	—	1	—
Committee on Public Accounts	10	14	50	52%	—	3	2***
	17	23	10	47%	—	8	6

*1. First Report of Estimates Committee on Ministry of Finance (Deptt. of Revenue)—Kar Vivad Samadhan Scheme, 1998.

2. Second Report of Estimates Committee on Ministry of Petroleum and Natural Gas—Crude Oil—Indigenous Production and Imports.

3. Third Report of Estimates Committee on Ministry of Finance (Deptt. of Economic Affairs—Banking Division)—Public Sector Banks—Bad Debts.

4. Fourth Report of Estimates Committee on Ministry of Textiles—Sickness/Closure of Textile Industry.

**1. Statements of action taken on Fifth Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Fifty-Second Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs—Banking Division) Credit Facilities to Weaker Sections of the Society.

2. Statements of action taken on Sixth Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Forty-Eighth Report (Tenth Lok Sabha) on the Ministry of Home Affairs—Modernisation of Police and Para Military Forces.

3. Statements of action taken on Seventh Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Fifty-Seventh Report (Tenth Lok Sabha) on the Ministry of Coal—Production and Distribution of Coal.

4. Statements of action taken on Ninth Report of the Estimates Committee (Eleventh Lok Sabha) regarding action taken by Government on their Forty-Sixth Report (Tenth Lok Sabha) on the Ministry of Surface Transport—Coastal Shipping.

(ii) Standing Committees

Sl. No.	Name of Committee	No. of Sittings	Duration H M	Average percentage of attendance	Tours/Local visits undertaken	Reports presented Original	Action taken/Statements	Remarks
1.	Committee on Agriculture	—	—	—	1	1	—	—
2.	Committee on Communications	1	1 00	48.88%	—	2	—	—
3.	Committee on Defence	2	3 30	38.8%	—	1	—	—
4. (i)	Committee on Energy	—	—	—	—	1	12	—
(ii)	Sub-Committees of Standing Committee on Energy	2	3 45	39%	—	—	—	—
5.	Committee on External Affairs	4	5 25	41.86%	—	2	—	—
6.	Committee on Finance	2	4 40	64%	—	2	—	—
7.	Committee on Food, Civil Supplies and Public Distribution	2	2 45	52%	—	3	—	—
8.	Committee on Labour and Welfare	1	0 35	25%	—	—	—	—
9.	Committee on Petroleum and Chemicals	7	7 05	13.57%	—	—	—	—
10.	Committee on Railways	*2	3 30	44%	1	—	13	—
11.	Committee on Urban and Rural Development	10	16 30	34%	—	2	—	—

*11th Report on The Death Development Authority (Validation of Disciplinary Powers) Bill, 1997

**12th Report on the Urban Land (Ceiling & Regulation) Repeal Bill, 1998.

*Including One sitting of study Group of Committee.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of sittings		Duration		Average Percentage Attendance by Members	Study Tours/ Local visits Undertaken	Report Presented Original	Action taken	Remarks
		H	M	H	M					
1	2	3	4	5	6	7	8	9	10	
1.	Business Advisory Committee	3	2	10	48.38%	—	3	—	—	
2.	Committee of Privileges	1	0	10	40%	—	1	—	—	@
3.	Committee on Absence of Members from the sittings of the House	1	0	20	50%	—	1	—	—	
4.	Committee on Government Assurances	2	7	50	49.5%	—	3	—	—	
5.	Committee on Papers Laid on the Table	1	1	45	46%	—	3	—	—	
6.	Committee on Petitions	1	0	55	55%	—	1	—	—	
7.	Committee on Private Members' Bills and Resolutions	—	—	—	—	—	—	—	—	
8.	Joint Committee on Offices of Profit	1	1	00	60%	—	1	—	—	
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	4	4	00	45.8%	—	8	—	—	
10.	Rules Committee	—	—	—	—	—	—	—	—	
11.	House Committee	1	1	00	33.3%	—	—	—	—	
12.	Committee on Subordinate Legislation	2	2	30	33.33%	—	2	—	—	
13.	Joint Committee on Salaries and Allowances of Members of Parliament	—	—	—	—	—	—	—	—	
14.	General Purposes Committee	1	1	20	45% (app.)	—	—	—	—	
15.	Railway Convention Committee	1	1	15	38.8%	—	1	—	—	
16.	Joint Committee on Catering in Parliament House Complex	—	—	—	—	—	—	—	—	

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of discussion	Time taken
1	2	3	4
			H M
	(I) RAILWAY BUDGET		
Supplementary Demands for Grants in respect of Budget (Railways) for 1998-99	15.12.1998	18.12.1998	1 34
	Discussion and voting on Supplementary Demands for Grants (Railways)		
	(II) GENERAL BUDGET		
Supplementary Demands for Grants in respect of Budget (General) for 1998-99	14.12.1998	21.12.1998	3 54
	Discussion and voting on Supplementary Demands for Grants (General)		

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which Leave Granted	Date when leave granted
1.	Shri Udai Lal Ajna	27.5.98 to 10.6.98 = 15 days	} 23.12.1998
2.	Shri Abhaysinh S. Bhonsle	27.5.98 to 12.6.98 = 17 days	
3.	Smt. Vijaya Raje Scindia	23.3.98 to 31.3.98 = 9 days 27.5.98 to 12.6.98 = 17 days 3.7.98 to 22.7.98 = 20 days Total 46 days	
4.	Shri Ram Krishna Patil	17.7.98 to 5.8.98 = 20 days	
5.	Shri Mani Kumar Subba	21.7.98 to 6.8.98 = 17 days	
6.	Shri Omar Abdullah	15.7.98 to 6.8.98 = 23 days	
7.	Smt. Malti Devi	30.11.98 to 23.12.98 = 24 days	

7. MOTIONS

(I) Motions for Election of Deputy Speaker

S. No.	Brief Subject	Under Rule	Proposer	Secorder	Date of Election	Decision of the Chair
1.	Choosing Shri P.M. Sayeed as the Deputy Speaker of Lok Sabha	8	Shri Alai Bihani Vajpayee	Shri Sharad Pawar	17.12.98	Moved and adopted Unanimously
2.	—do—	8	Shri Ajit Jogi	Shri Manoranjan Bhakta	17.12.98	Moved but not put to vote in view of the motion at Sl.No. 1, having been adopted
3.	—do—	8	Shri P.A. Sangma	Shri K. Rossiah	17.12.98	—do—
4.	—do—	8	Shri Mufti Mohammed Sayeed	Shri Motilal Vora	17.12.98	—do—
5.	—do—	8	Shri Bhubaneswar Kalita	Shri Bhaskar Rao Narendia	17.12.98	—do—
6.	—do—	8	Prof. Saifuddin Soz	Prof. A.K. Premajam	17.12.98	—do—
7.	—do—	8	Shri K. Yerrannaidu	Shri K. Vijayabhaskar Reddy	17.12.98	—do—
8.	—do—	8	Smt. Krishna Bose	Shri T.R. Baalu	17.12.98	—do—
9.	—do—	8	Shri Basudeb Acharia	Smt. Geeta Mukherjee	17.12.98	—do—
10.	—do—	8	Shri R. Muthaiah	Shri Arjun Charan Sethi	17.12.98	—do—
11.	—do—	8	Shri Ram Vilas Paswan	Shri N. Janardhana Reddy	17.12.98	—do—

12.	Chosing Sh. P.M. 8 Sayed as the Deputy Speaker of Lok Sabha	Dr. T. Subbarami Reddy	Dr. Raghuvansh Prasad Singh	17.12.98	—do—
13.	—do— 8	Shri Prabhunath Singh	Shri Shakuni Choudhary	17.12.98	Moved but not put to vote in view of the mo- tion at Sl. No. 1, having been adopted
14.	—do— 8	Dr. Subramanian Swamy	Shri Surender Singh	17.12.98	—do—
15.	—do— 8	Shri Mursoli Maran	Shri Madhukar Sirpoidar	17.12.98	—do—
16.	—do— 8	Shri Amar Roy Pradhan	Shri P. R. Kyndiah	17.12.98	—do—

(ii) Motions Under Rules 191 And 342

Sl. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Consideration of the 30th Report of the Ershwile Commissioner for Scheduled Castes and Scheduled Tribes for the year 1989-91, laid on the Table of the Lok Sabha on 28th July, 1998	342	Smt. Maneka Gandhi	8.12.1998 10.12.1998	H 2 M 35	Social Justice & Empowerment	Part-discussed

MOTIONS UNDER RULE 191 AND 342

SUMMARY

1.	No. of notices received	:	246
2.	No. of motions admitted	:	87
3.	No. of motions discussed	:	Nil
4.	No. of motions remained part-discussed	:	1
5.	Total time taken	:	2.35

8. OATH OR AFFIRMATION

Name of Member	Constituency/ State	Oath or Affirmation made	Language which Oath/ Affirmation made	Date of taking Oath/ Affirmation
Shri Mansukhbhai Vasava	Broach/ Gujarat	Oath	Hindi	01.12.1998

9. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of Obituary References	Time Taken H. M.
1	2	3	4	5
1.	Shri Nikunja Behari Chowdhury (Member, First Lok Sabha)	13.06.1998	30.11.1998	
2.	Shri Dwaipayan Sen (Member, Fourth Lok Sabha)	17.06.1998	30.11.1998	
3.	Shri Narsingh Yadav (Member, Sixth Lok Sabha)	09.07.1998	30.11.1998	
4.	Shri Lakhnan Lal Gupta (Member, Fourth Lok Sabha)	31.07.1998	30.11.1998	0 09
5.	Shri Banamali Babu (Member, Fifth Lok Sabha)	05.08.1998	30.11.1998	
6.	Shri J. Rameshwar Rao (Member, Second to Sixth Lok Sabha)	15.09.1998	30.11.1998	
7.	Shri T. Abdul Wahid (Member, Third Lok Sabha)	05.10.1998	30.11.1998	
8.	Loss of several lives in landslide in the hilly terrain of Pithoragarh and tragic mishap in a train accident at Kauri Village near Khanna in Punjab	18.08.1998 26.11.1998	30.11.1998 30.11.1998	
9.	*Shri Ghasi Ram Yadav (Sitting Member of Twelfth Lok Sabha)	30.11.1998	01.12.1998	0 02
10.	Shri L.V. Singh (Member, Ninth Lok Sabha)	08.11.1998	04.12.1998	0 02
11.	Shri Dasaratha Deb (Member, First to Third & Fifth Lok Sabha)	14.10.1998	09.12.1998	0 03
12.	Shri Abdul Hannan Ansari (Member, Eighth Lok Sabha)	26.11.1998	21.12.1998	0 03
13.	Shri Harinath Misra (Member, Seventh Lok Sabha)	17.12.1998	22.12.1998	0 03

*House was adjourned for the day without transacting any Business.

10. PAPERS LAID ON THE TABLE

(a) By Government	1601
(b) By Private Member	Nil

11. PETITIONS

Petition presented by Member One

4209/LS/P-3-A

12. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on Which matter brought before the House	Time Taken	Decision of Chair/House	
1	2	3	4	5	6	
*1.	(i)	Question of privilege by Shri Daroga Prasad Saroj, MP against Km. Mamata Banerjee, MP for having allegedly assaulted and misbehaved with him in the House on 11.12.98.	-----	H 0	M 01	On 14 December, 1998, HS while making an observation deprecating the unruly incident that took place in the House on 11.12.98 referred the matter to the Committee of Privileges with a direction to give a time bound Report.
	(ii)	Question of privilege by Shri Sudip Bandyopadhyay, MP against Shri Daroga Prasad Saroj, MP for having allegedly assaulted Km. Mamata Banerjee, MP and other lady members in the House on 11.12.98.	---	---	---	

*On 11 Dec., 1998 there was pandemonium in the House over the issue of introduction of the Constitution (Eighty Fourth Amendment) Bill, 1998. There were heated exchanges in the House and amidst the melee, a minor scuffle took place between Shri Daroga Prasad Saroj and Km. Mamata Banerjee, MPs. On the same day Shri Daroga Prasad Saroj gave a notice of question of privilege against Km. Mamata Banerjee for having allegedly assaulted him. Subsequently, Shri Sudip Bandyopadhyay also gave a notice of question of privilege against Shri Daroga Prasad Saroj for having allegedly assaulted Km. Mamata Banerjee.

13. QUESTIONS

(I) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers	360
(b) Number of Questions orally answered	49

(II) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List	2
(b) Number of Short Notice Questions orally answered	1

(III) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	4092
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	4403

IV. Half-an-Hour Discussion arising out of answers to Questions during the Third Session of Twelfth Lok Sabha

Sl.No.	Brief Subject	Name of Members who got First priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time taken	
					Hrs.	Mis.
1.	Hike in Import Duty on Sugar	Shri K.S. Rao	18.12.98	Food and Consumer Affairs	45	0
2.	Revival of NTC Mills	Dr. Laxminarayan Pandey	21.12.98	Textile	35	0

14. RESOLUTIONS Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	*Disapproval of Oilfields (Regulation and Development) Amendment Ordinance, 1998 (No. 17 of 1998) promulgated by the President on 3.12.1998	Article 123	Dr. T. Subbarami Reddy	2.12.1998	2 10	Petroleum and Natural Gas	Withdrawn
2.	Approval of the Draft Ministers (Allowances, Medical Treatment and other privileges) Amendment rules 1998 and Allowances of laid on the Table of Lok Sabha Ministers Act, 1952 on 15.12.1998	Section 8 and sub-section (1) of Section 11 of the Salaries and Allowances of Ministers Act, 1952 (58 of 1952)	Shri L.K. Advani	22.12.1998	0 03	Home Affairs	Adopted
3.	@Disapproval of Companies (Amendment) Ordinance, 1998 (No. 19 of 1998) promulgated by the President on 31.12.1998	Article 123	Shri Ram Meena	22.12.1998	0 23	Law Justice and Company Affairs	Negated

*Discussed together with the motion for consideration to the Oilfields (Regulation and Development) Amendment Bill, 1998.
@Discussed together with the motion for consideration of the Companies (Amendment) Bill, 1998.

15. SHORT DURATION DISCUSSIONS (Rule 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Rise in prices of essential commodities.	193	Shri Rajesh Pilot	3.12.1998 7.12.1998 8.12.1998	H 10 M 39	Food and Consumer Affairs	—
2.	Atrocities committed on minorities in various parts of the country.	193	Shri Arif Mohammad Khan	8.12.1998 9.12.1998 10.12.1998 15.12.1998 16.12.1998	12 02	Home Affairs	—
3.	Damage to crops due to natural calamities such as floods, cyclones etc.	193	Smt. Geeta Mukherjee	21.12.1998	1	Agriculture	Part-discussed
4.	On the Statement made by the Prime Minister on the 15th December, 1998 on bilateral talks with United States.	193	Shri Rupchand Pal	22.12.1998	2	External Affairs	Part-discussed

**DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE
FOR SHORT DURATION DISCUSSION UNDER RULE 193**

SUMMARY

1. No. of notices received	:	117
2. No. of discussions admitted	:	5
3. No. of discussions held	:	2
4. No. of discussions remained part-discussed:		2
5. Total time taken	:	26 Hours 31 Minutes

**16. SPEAKER/DEPUTY SPEAKER/CHAIRMEN
ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS**

Subejct	By whom	Date
Reference to the Fiftieth Anniversary of the Universal Declaration of Human Rights.	The Speaker	10.12.1998.

17. STATEMENTS

(i) Statements made/laid by Ministers under rule 372

Sl. No.	Brief Subject	Name of Minister	Date	TimeTaken	
				H.	M.
1	2	3	4	5	
1.	Railway accident on 26.11.1998 near Khanna Station of Ambala Division.	Shri Nitish Kumar	2.12.98	0	05
2.	*The controversy over a religious shrine near Chikkamagalur (Karnataka).	Shri L.K. Advani	3.12.98	0	08
3.	*Price Policy for Rabi Crops of 1998-99 to be marketed in 1999-2000.	Shri Sompal	-do-	0	06
4.	Regarding derailment of 8029 DN Kurla-Howrah Express in Manmad-Jalgaon section of Central Railways Bhusaval Division on 3rd December, 1998.	Shri Nitish Kumar	-do-	0.	03
5.	Government Business for the week commencing the 7th December, 1998	Shri Madan Lal Khurana	4.12.98	0	02
6.	Further details of the derailment of Kurla-Howrah Express, on 3 December 1998.	Shri Ram Naik	-do-	0	03
7.	Incidents relating to the Aligarh Muslim University.	Murli Manohar Joshi	-do-	0	06
8.	Initiative taken for improving the availability of fertilisers during Rabi, 1998-99.	Shri Sompal	10.12.98	0	08

* Members asked clarificatory Questions.

1	2	3	4	5	
				H.	M.
9.	Government Business for the week commencing the 14th December, 1998.	Shri Madan Lal Khurana	14.12.98	0	02
10.	Bilateral talks with United States of America.	Shri Atal Bihari Vajpayee	15.12.98	0	18
11.	Grant of Out-of-turn allotment of Gas/Telephone connections by Members of Parliament.	Shri Madan Lal Khurana	15.12.98	0	05
12.	Incidents related to screening of the film 'Fire'.	Shri L.K. Advani	15.12.98	0	06
13.	Developments relating to Iraq.	Shri Atal Bihari Vajpayee	17.12.98	0	05
14.	Extra Departmental Agents of the Department of Posts.	Shri Jagmohan	17.12.98	0	14
15.	Government Business during the remaining part of the current Session.	Shri Madan Lal Khurana	18.12.98	0	02
16.	Bomb blasts in Assam.	Shri L.K. Advani	22.12.98	0	03
17.@	The Indo-Russian Press statement issued on the official visit to India by the Chairman of the Government of the Russian Federation.	Shri Jaswant Singh	22.12.98	0	01
18.@	Members of Parliament Local Area Development Scheme.	*Shri Ram Naik	23.12.98	0	01

@ Laid a copy of the Statement in Hindi and English versions.

\$ On behalf of Shri Atal Bihari Vajpayee.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Twelfth Lok Sabha as on 3.2.1999

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (23.3.1998 to 31.3.1998)	70	57	81.42
Second Session Part-I&II (27.5.1998 to 6.8.1998)	355	245	69.01
Third Session (30.11.1998 to 23.12.1998)	132	18	13.64

**(iii) Statement showing the time spent on Disorderly scenes/
Interruptions in the House during Third Session of Twelfth Lok
Sabha**

Date	Time spent on interruptions		Time lost due to adjournment of the House following interruptions		Remarks
	H	M	H	M	
1	2		3		4
4.12.1998	0	7	0	51	Interruptions started at 12.47 hrs. Lok Sabha adjourned at 12.48 hrs. and re-assembled at 13.33 hrs. Interruptions again started at 13.33 hrs. and continued up to 13.36 hrs. Lok Sabha adjourned at 13.37 hrs. and re-assembled at 14.15 hrs. Due to continued interruptions Lok Sabha adjourned at 14.17 hrs. and re-assembled at 14.45 hrs.
11.12.1998	0	11	5	49	Interruptions started at 11.00 hrs. Due to interruptions Lok Sabha adjourned at 11.07 hrs. and re-assembled at 12.15 hrs. Due to continued interruptions Lok Sabha adjourned at 12.16 hrs. and re-assembled at 13.00 hrs. Due to continued interruptions Lok Sabha adjourned at 13.03 hrs. for the day.
14.12.1998	0	43	4	34	Interruptions started at 11.00 hrs. Due to interruptions Lok Sabha adjourned at 11.05 hrs. and re-assembled at 13.00 hrs. Due to continued interruptions Lok Sabha adjourned at 13.03 hrs. and re-assembled at 14.00 hrs., adjourned at 14.13 hrs. and re-assembled at 15.00 hrs. At 15.29 hrs., interruptions again started and Lok Sabha adjourned at 15.37 hrs. and reassembled at 16.32 hrs. Due to continued interruptions Lok Sabha adjourned at 16.46 hrs., for the day.

1	2	3	4		
15.12.1998	0	6	2	24	Interruptions started at 12.39 hrs. Due to interruptions Lok Sabha adjourned at 12.41 hrs. and re-assembled at 13.30 hrs. interruptions again started at 14.21 hrs., Lok Sabha adjourned at 14.25 hrs. and re-assembled at 16.00 hrs.
22.12.1998*	0	11	1	39	Disorderly scenes started at 11.10 hrs. Lok Sabha adjourned at 11.20 hrs. to meet at 12.15 hrs. Due to continued disturbances, Lok Sabha adjourned at 12.16 hrs. to meet at 13.00 hrs.
23.12.1998*	0	15	3	35	Interruptions started at 11.00 hrs. Lok Sabha adjourned at 11.11 hrs. and re-assembled at 12.19 hrs. Due to continued interruptions, Lok Sabha adjourned at 12.23 hrs. and re-assembled at 14.01 hrs., adjourned at 14.11 hrs. till 15.00 hrs. Lok Sabha re-assembled at 15.00 hrs. and adjourned <i>sine die</i> at 15.22 hrs.

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

*There was no Lunch hour.

15.232

1.33 18.52 20.25

(iv) Statement indicating matters raised after Question Hour and before taking up of the Listed Business and the time taken thereon during Third Session of Twelfth Lok Sabha.

Date	Number of Matters raised	Number of members who spoke	Time taken	
			H	M
31.11.1998 to 2.12.1998	NIL	NIL	NIL	
3.12.1998	13	13	0	42
4.12.1998	12	15	0	42
7.12.1998	30	30	1	28
8.12.1998	43	43	1	37
9.12.1998	17	17	0	58
10.12.1998	3	3	0	11
11.12.1998 to 15.12.1998	NIL	NIL	NIL	
16.12.1998	39	39	1	51
17.12.1998	4	4	0	29
18.12.1998	23	23	0	55
21.12.1998 to 23.12.1998	NIL	NIL	NIL	
	184	187	8	53

18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE THIRD SESSION OF TWELFTH LOK SABHA

Business	Time taken		Percentage to the total time taken
	H	M	
BILLS—			
(a) Government Bills	*21	20	21.8
(b) Private Member's Bills	4	30	4.6
BUDGETS—			
(a) Railway Budget	1	34	1.6
(b) General Budget	3	54	4.0
CALLING ATTENTION NOTICES	1	20	1.3
DISCUSSIONS—			
(a) Half-an-hour Discussion (Rule 55)	1	20	1.3
(b) Short Duration Discussion (Rule 193)	26	31	27.1
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	8	53	9.1
MATTERS UNDER RULE 377	2	34	2.6
MOTIONS—			
Motion under rules 191 and 342	2	35	2.6
QUESTIONS	11	12	11.4
RESOLUTIONS—			
(a) Resolutions placed before the House by the Speaker			(2)
(b) Statutory Resolutions	*0	03	
Resolutions			
Statements (Rule 372)	1	38	1.6
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	18	47	11.0
	9		(C)
TOTAL	97	41	100.0

*Joint discussion took place on Statutory Resolutions [vide statement No. 14 and Motion for consideration of connected Government Bills [vide Statement No. 2(i) S. Nos. 3 and 25]. Time taken on joint discussion has been shown under Government Bills.